

SHRI H. C. MATHUR: Sir, I have just one question which is entirely different from the previous ones. Am I to understand that this amount has nothing to do with the Central Aid for the Five Year Plan? Is it quite separate from it?

DR. K. N. KATJU: I think so; my hon. friend may be right, but I want notice.

SMUGGLING FROM PORTUGUESE TERRITORIES INTO INDIA

*138. SHRI H. C. MATHUR: Will the Minister for FINANCE be pleased to state:

(a) what is the total value of goods smuggled from Portuguese territories of Goa and Daman into India and seized during the last two years and the current year; and

(b) whether any special steps have been taken during this year to control and check the smuggling of goods from those territories into India?

THE DEPUTY MINISTER FOR FINANCE (SHRI A. C. GUHA): (a) The total value of such goods smuggled from the Portuguese territories of Goa and Daman into India as were seized during the last two years and the current year, is as follows:

Year	Value
1951	Rs. 18,86,000
1952	Rs. 44,61,000
1953 (upto June)	Rs. 11,22,000

(b) Yes, Sir. The following steps have been taken in the course of the last one year to control and check smuggling from Goa and Daman:

The coast guard service on the Bulsar-Surat coast north of Daman has been reorganised and reinforced besides putting into commission a motor boat; preventive measures have been intensified by frequent patrolling of the entire coast on the roads leading to the land frontier with the purchase of two jeeps and one Commer Estate Van; an intelligence unit has

been set up in the Bombay office of the Collector of Central Excise; baggage concessions for passengers arriving from Goa and Daman have been tightened up e.g., articles of new clothing even though worn on the person of the passenger are chargeable to duty and the free allowance in respect of jewellery imported as *bona fide* baggage has been reduced from Rs. 5,000 to Rs. 1,000 and where it is considered that the jewellery has been brought by carriers, duty is charged.

SHRI V. K. DHAGE: Am I to understand from the statement made by the hon. Minister just now that smuggling has been increasing every year in spite of the preventive measures adopted?

SHRI A. C. GUHA: I cannot say that it is increasing every year. Of course, from 1951-52, there was an increase in detection, but I think the difficulty is that there has been too much of restrictions regarding imports and of high tariff in India and these Portuguese territories are free from all these restrictions. So, there is a natural incentive to take to smuggling through these territories.

SHRI L. H. DOSHI: In view of the heavy smuggling going on, would it not be desirable to allow the import of these goods by the right way?

MR. CHAIRMAN: Suggestion for action.

SHRI GOVINDA REDDY: May I know whether the frontier staff is paid any special allowance for their work?

SHRI A. C. GUHA: Whenever they detect some cases, they are given some reward. There may be some local allowance also.

SHRI GOVINDA REDDY: Is it not a fact that the frontier staff are undergoing many hardships owing to the fact that they have to remain in jungle areas, owing to the fact that they receive meagre supplies and, owing to the fact that they do not get any special allowances? Therefore, they are tempted to connive at smuggling.

SHRI A. C. GUHA: Sir, this is an insinuation on the staff and I think this insinuation is not quite justified. Of course, Government is aware of the hardship of life; they are trying to ameliorate their conditions of living in those areas; accommodation is being provided and certain other amenities have also been provided and I think, subject to correction, that there are some local allowances also paid to them in some places.

SHRI GOVINDA REDDY: I have seen some frontier posts. The staff there is suffering terrible hardship. Would not the Government consider that these officers will be more truthful to their duties if they are kept above want?

SHRI A. C. GUHA: I think, Sir, that I have also seen some of the frontier posts and I have also been in contact with the staff. The officers of our Department have been frequently going to those areas. Government is quite conversant with the conditions obtaining.

SHRI H. C. MATHUR: What is the attitude of the Portuguese Government in this matter?

SHRI A. C. GUHA: I think, Sir, I can generally say that we are not getting the expected co-operation, but as it concerns another Government it is not fair for me to say anything about that matter.

[For answer to Question No. 139 vide column 809 supra.]

TECHNICAL EXPERTS FOR INDIA UNDER THE COLOMBO PLAN

*140. SHRI B. C. GHOSE: Will the Minister for FINANCE be pleased to state:

(a) how many experts had been asked for and actually received under the Technical Co-operation Scheme of the Colombo Plan, and what are the subjects in which each of them possesses expert knowledge; and

(b) how many other experts have come to India on the invitation of the Government of India indicating;

(i) the subjects in which they have expert knowledge; and

(ii) the agencies through which their services have been secured?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): (a) A request for 52 experts was made and to-date 34 have been made available. Two statements giving the required information are placed on the Table of the House. [See Appendix V, Annexure Nos. 37 and 38.]

(b) (i) and (ii). A statement is laid on the Table of the House. [See Appendix V, Annexure No. 39.]

SHRI B. C. GHOSE: Referring to the page about Food and Agriculture Organization experts, would the hon. Minister kindly tell us as to why there are four experts brought in for the use, maintenance and repair of agricultural machinery in U.P.?

SHRI M. C. SHAH: Because the State Government required them.

SHRI B. C. GHOSE: There are three experts for population studies. What have they done so far?

SHRI M. C. SHAH: Whenever we get a request from the State Government or from any other institution or from any Ministry of the Central Government, we immediately forward that request to these organizations for the supply of those experts.

SHRI B. C. GHOSE: Are population studies being made on a State basis? Is the Central Government taking no interest in that?

SHRI M. C. SHAH: As I have stated, whenever any Ministry of the Central Government makes a request to the Finance Ministry, we just send that on and arrange to get the expert.

SHRI B. C. GHOSE: Then there is an expert brought in for studying possibilities of marketing of products of cottage industries in the United States of America and other foreign coun-